

(TO BE PUBLISHED IN THE GAZETTE OF INDIA, PART 1 SECTION 2)

No.K.13012/01/2017-US.II
Government of India
Ministry of Law and Justice
(Department of Justice)

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Jaisalmer House, 26, Man Singh Road,
NEW DELHI-110 011, dated 21st March, 2018.

NOTIFICATION

In exercise of the powers conferred by clause (1) of article 224 of the Constitution of India, the President is pleased to appoint Shri Virendra Kumar II, to be an Additional Judge of the Allahabad High Court, for a period of one year with effect from 15th November, 2018.

MJP
21/3/2018

(Rajinder Kashyap)

Joint Secretary to the Government of India
Tele: 2338 3037

To

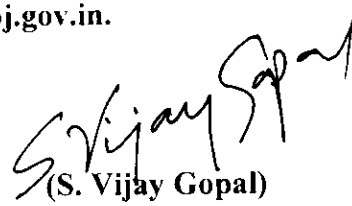
The Manager,
Government of India Press,
FARIDABAD

No. K. 13012/01/2017-US.II

Dated 21.03.2018.

Copy to:-

- 1 Shri Justice Virendra Kumar II, Additional Judge, Allahabad High Court, Allahabad.
- 2 The Secretary to the Governor of Uttar Pradesh, Lucknow.
- 3 The Secretary to the Chief Minister of Uttar Pradesh, Lucknow.
- 4 The Secretary to the Chief Justice, Allahabad High Court, Allahabad
- 5 The Chief Secretary, Government of Uttar Pradesh, Lucknow
- 6 The Registrar General, Allahabad High Court, Allahabad.
- 7 The Accountant General, Uttar Pradesh, Lucknow.
- 8 The President's Secretariat, (CA.II Section), New Delhi
- 9 PS to Principal Secretary to the Prime Minister, New Delhi.
- 10 Registrar (Conf.), O/o Chief Justice of India, 5 Krishna Menon Marg, New Delhi.
- 11 PS to ML&J/PS to MoS(L&J)/PSO to Secretary (J)/JS(J-1)/DS(ANS)/SO(Desk)
- 12 Notification copy uploaded on the website of the Department of Justice, Government of India, New Delhi at www.doj.gov.in.



(S. Vijay Gopal)
Under Secretary to the Govt. of India
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